

8

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/317/ (IB)/2017
NAME OF THE PETITIONER(S) : SOFTCELL TECH LTD.
NAME OF THE RESPONDENT(S) : ESQUIRE ENGINEERING SOLUTIONS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T.R. Bhaskar Vilagam - P. Jain Shruti Krishnan	Counsel for Petitioner	Vikram
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ORDER

Counsel for petitioner present. Counsel for respondent called absent. No representation. Counsel for petitioner submitted that in view of the settlement between the parties, he has received instructions to withdraw the CP. The same has been endorsed on the petition. The matter is dismissed as withdrawn. The file is consigned to record after due process of completion.


(K. Anantha Padmanabha Swamy)
Member (Judicial)